

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1412
ANSWERED ON 01/08/2023

PM KUSUM YOJANA IN UTTAR PRADESH

1412. SMT. KANTA KARDAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether any action plan has been put into place in Uttar Pradesh under the Pradhan Mantri Kisan Urja Suraksha Evam Utthan Mahabhiyan (PM-KUSUM) scheme; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) PM-KUSUM is a demand driven scheme and therefore quantities/ capacities are allocated under the three components of the scheme based on demand received from the States.

For the State of Uttar Pradesh, based on demand raised by the State, 155 MW is sanctioned under Component 'A', 66,842 Nos. of pumps are sanctioned under Component 'B', 1000 Nos. of pumps are sanctioned under Individual Pump Solarization of Component 'C' and 3,70,000 Nos. of pumps are sanctioned for Feeder Level Solarization of Component 'C' of the PM KUSUM scheme.
